

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **18.10.2022** (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins)No. 370/2022 & IA No. 869/2022	Johnson Lifts Pvt Ltd Vs Tracks & Towers Infratech Pvt Ltd WITH	Mr. AR Karunakaran	
2.	Company Appeal(AT)(Ins) No. 371/2022 & IA No. 870,871/2022	Johnson Lifts Pvt Ltd Vs Tracks & Towers Infratech Pvt Ltd	Mr. AR Karunakaran	
3.	Comp App (AT) No.102/2022 & IA No. 857,858/2022	Vijaygopal M & Ors Vs BRD Securities Ltd. & Ors. WITH	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator
4.	Comp App (AT) No. 103/2022 & IA no. 859,860/2022	Vijaygopal M Vs BRD Finance Ltd WITH	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator
5.	Comp App (AT) No. 104/2022 & IA No. 861,862/2022	Vijaygopal M Vs BRD Motors Ltd.	Mr. Srikanth Mohan	Mr. Jerin Asher Sojan-R1/Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel of Appellants	Counsel of Respondents
6	Comp App (AT) No. 57/2021	KM Abdulla Vs. Kerala Chamber of Commerce	Ms.Telma Raju	Mr. Vinod P.V
7	Comp App (AT)(INS) No.151/2022 & IA No. 354,355,356 /2022	Titanium Tantalum Products Ltd. & Anr. Vs. P.S.Venkataraman & Anr	Mr.K.Moorthy	Mr.Gupta Mr.Ravi
8	Comp App (AT)(INS) No.150/2022 & 351,352,353/2022	Titanium Tantalum Products Ltd. & Anr. Vs. T.V. Manikantan	Mr.K.Moorthy	Mr.Gupta Mr.Ravi

9	Comp App (AT)(INS) No.225/2022 & IA No. 483/2022	T. V. Balasubramanian Vs. K Bharathi & 4 Ors WITH	Mr.Thriyambak J. Kannan	Mr. Dwarakesh Prabhakaran R1 Mr.Shubha Ranjani Ananth R4 Mr. NP Vijayakumar R5
10	Comp App (AT)(INS) No. 241/2022	Kotak Mahindra Bank Ltd. Vs. K. Bharathi WITH	Mr.Karthik Seshadri	Mr.Diwarakesh Prabhakaran R1. Mr.N.P.Vijay Kumar R2, R4 Mr.Thriyambak J Kannan R3, R5 Ms. Subha Ranjani Ananth R6
11	Comp App (AT)(INS) No. 243/2022	Kotak Mahindra Bank Ltd. Vs. T.V. Balasubramaniam WITH	Mr.KarthikSeshadri	Mr.Thriyambak J Kannan-R1. Mr. Dwarakesh Prabhakaran R-2. Ms. Shubha Ranjani Ananth R3, R5 Mr N.P.Vijaya Kumar-R6
12	Comp App (AT)(INS) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar WITH	Mr.Saranya for M/s. Iyer& Thomas	Mr.N.P.Vijay Kumar R1. Mr. Dwarakesh Prabhakaran R2. Ms.Shubha ranjani Ananth R3,R5.
13	Comp App (AT)(INS) No.252/2022	Sripriya Kumar RP of Green Garden Pvt. Ltd. Vs. K.Bharathi & 4 Ors. WITH	Mr. N.P. Vijay Kumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R. Sowmya- R3&R4, Mr. Karthik Seshadri- R5
14	Comp App (AT)(INS) No.253/2022	Kotak Mahindra Bank Limited Vs. Komma Reddy Tarun Kumar WITH	Mr. H. KarthikSeshadri	Mr. NP Vijay Kumar R2.
15	Comp App (AT)(INS) No. 254/2022	Kotak Mahindra Bank Limited Vs. K. Bharathi WITH	Mr.KarthikSeshadri	Mr.DiwarakeshPrabhakaran for R1. Mr.N.P.Vijay Kumar for R2. Mr.Thriyambak J Kannan R5/ RP Ms.Subharanjani Ananth for R6.
16	Comp App (AT)(INS) No.278/2022	Sripriya Kumar RP of Green Garden Pvt. Ltd. Vs. Komma Reddy Tarun Kumar & Anr	Mr. N.P.Vijay Kumar	
17	Comp App (AT)(INS) No. 237/2022& IA No. 836/2022	Y S Rajesh reddy (suspended director of M/s ASIP Private Limited - Corporate Debtor) Vs. State Bank of India	Mr.M. Srinivas	Mr.Praveen Jain R2

18	Comp App (AT) No.53/2022 & IA No. 620/2022	Ambadi Investments Limited Vs. M.V.ValliMurugappan	Mr. Sandeep Kumar	Mr. S. Manuraj R1- R3.
19	Comp App (AT)(INS) No. 356/2022	Renuka Devi Rangaswamy - Interim Resolution Professional of M/s. Regen Infrastructure and Services Pvt. Ltd. Vs. MadhusudanKhemka - Suspended Director of M/s. Regen Infrastructure and Services Pvt. Ltd.	Mr. K. Gaurav Kumar	
20	Comp App (AT) No.30/2022 & IA No. 344/2022	Geetha Lakshmi Sunflower Finlinks Ltd Vs. ROC Chennai	Mr. C. Umashankar	
21	Comp App (AT)(INS) No. 276/2022 & IA No. 591, 592/2022	MV Bhaskar Vs. Srivathsa Power Projects Private Limited	Ms.Harshini J	Mr. Y. Suryanarayana for R1
22	Comp App (AT) No.41/2022 & IA No. 529/2022	V. Ravi Prakash Vs. Associated Broadcasting Company Pvt. Ltd.	Sri Harini SP	Mr.ChandramouliPra bhakar - R1 Mr. Aditya Narayanan-R2,R3. Mr. Duvva Pavan Kumar R4-R8 Mr. Arvind Srivatsava- R9

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	Comp App (AT)(INS) No.60/2021 & IA NO 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union Vs. Kavitha Surana WITH	Ms. Deepika Murali	Mr.S.Satyanarayanan R1. Mr. Abhinav Parthasarathy- R2-R5 Mr.Sugumaran- R6
24	Comp App (AT)(INS) No.104/2021	Ganesh Cartons India Pvt Ltd. Vs. Kavitha Surana WITH	Ms. Deepika Murali	Mr.S. Satyanarayanan- R1 Mr.Abhinav Parthasarathy for R2- R5 Mr.Sugumaran for R6
25	Comp App (AT)(INS) No.109/2021 & IA No. 199, 200, 201,202/2021 & 641/2022	Muhamad Yavar Dhala Vs. Kavitha Surana	Ms. Deepika Murali	Mr.S.Satyanarayanan - R1. Mr.Abhinav Parthasarathy- R2- R5 Mr.Sugumaran- R6
26	Comp App (AT)(INS)	Arul Prasad Senniappan Vs. Viprah Technologies Ltd.	Mr. PJ. Rishikesh Mr. PJ Srganesh	Mr.Pawan Jhabakh, Mr. R.Abishek

	No.185/2021& IA No. 636/2021		Mr. Agil Vatachalam	Raman.
27	TA (AT) No.134/2021 (Comp App (AT) (INS) No. 653/2019 & IA No.254 of 2022	Dr.Ravi Shankar Vedan Vs. Tiffins Barytes Asbestos And Paints Ltd &Anr WITH	Mr.T.K. Bhaskar	Ms .Haripriya Padmanabhan Ms. Astu Khandelwal Ms. Ishita Chowdhury
28	TA (AT) No.135/2021 (Comp App (AT) (INS) No. 653/2019 & IA No.254/2022	Dr. Ravi Shankar Vedam Vs. Udhyaman Investments Pvt. Ltd. &Ors.	Mr.T.K. Bhaskar	Ms. Haripriya Padmanabhan Ms. Astu Khandelwal Ms.Ishita Chowdhury
29	Comp App (AT)(INS) No.207/2022& IA NO 454/2022	Mr.Chinna Rao Vs. VenkataSivakumar	Mr.KeerthikiranMurali	Mr. Venkata Sivakumar Mr. J Manivannan

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),and Hon'ble Mr. Kanthi Narahari Member (Technical)

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30	Comp App (AT)(CH)(Ins) No. 29/2021	C.G. Vijayalakshmi Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan KR Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
31	Comp. App (AT)(CH)(Ins) No.44/2021	Mrs.Winifred john Vs Shri Kumar Rajan, Resolution Professional for Hindustan Newsprint Ltd & 3 Others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
32	Comp App (AT)(CH)(Ins) No.56/2021	George A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
33	Comp App (AT)(CH)(Ins) No.57 /2021	Bikas Bhattacharjee Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
34	Comp App (AT)(CH)(Ins) No.58/2021	Arvindakshan Nair P K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
35	Comp App (AT)(CH)(Ins) No.62/2021	Sunny KC Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R

		others WITH		Panicker R4
36	Comp App (AT)(CH)(Ins) No.63/2021	Prasad Rajan Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
37	Comp App (AT)(CH)(Ins) No.64/2021	Baby K I Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
38	Comp App (AT)(CH)(Ins) No.65/2021	Babu Iype Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
39	Comp App (AT)(CH)(Ins) No.66/2021	N. A. Gopalan Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
40	Comp App (AT)(CH)(Ins) No.67/2021	Sathanathan Nair P E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
41	Comp App (AT)(CH)(Ins) No.68/2021	Muralidharan Nair A K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
42	Comp App (AT)(CH)(Ins) No.69/2021	George Joseph & 4 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
43	Comp App (AT)(CH)(Ins) No.70/2021	V. S Mariamma Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
44	Comp App (AT)(CH)(Ins) No.71/2021	Jose K J Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
45	Comp App (AT)(CH)(Ins) No.72/2021	P R Ramachandran Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
46	Comp App (AT)(CH)(Ins) No.73/2021	Kunjamma PP Vs Resolution Professional of M/s.	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3

		Hindustan News Print Ltd & 3 others WITH		Mr. Shivsankar R Panicker R4
47	Comp App (AT)(CH)(Ins) No.74/2021	Ramachandran MP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
48	Comp App (AT)(CH)(Ins) No.75/2021	Krishnakumar V. G Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
49	Comp App (AT)(CH)(Ins) No.76/2021	Dileep F Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
50	Comp App (AT)(CH)(Ins) No.77/2021	Raju MP & 9 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
51	Comp App (AT)(CH)(Ins) No.78/2021	Aishya T E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
52	Comp App (AT)(CH)(Ins) No.79/2021	Anil Kumar V & 33 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
53	Comp App (AT)(CH)(Ins) No.80/2021	Sukumaran Nair A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
54	Comp App (AT)(CH)(Ins) No.81/2021	Mohanan K K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
55	Comp App (AT)(CH)(Ins) No.82/2021	Anil Mukherjee E & anr Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
56	Comp App (AT)(CH)(Ins) No.83/2021	Thambatchan YM Mathews Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
57	Comp App (AT)(CH)(Ins) No.84/2021	Vijayakimar KV Vs Resolution Professional of M/s.	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3

		Hindustan News Print Ltd & 3 others WITH		Mr. Shivsankar R Panicker R4
58	Comp App (AT)(CH)(Ins) No.85/2021	Vijayakumary S Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4
59	Comp App (AT)(CH)(Ins) No.86/2021	Raveendran V Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	Mr. PV Dinesh Vidyalakshmi Vipin R1-R3 Mr. Shivsankar R Panicker R4

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
60	IA No. 833/2022 In Comp App (AT) (CH) No.27/2022	Aapico Hitech Public Company Limited & 2 Ors Vs ABT Limited & 7 Ors	Mr. Roshan Balasubramanian, Mr. A.S Bhargav Nath Mr. Khathiravan	Mr. R. Vidhya Shankar- R1 M/s. Ramani & Shankar Caveator

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
61	TA (AT)No.10/2021 (Comp App (AT) 184/2019)	Mr. M. Appayya & Ors. Vs Mr. M.Chandra Sekhar Rao & Ors.	Mr. Anshuman Sharma	Mr.S. Chidambaram Mr. Arpit Shukla R1 – R4

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com